GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1583 ANSWERED ON 29/07/2025

PMAY-G IN MAHARASHTRA

1583. Shri Sanjay UttamraoDeshmukh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the number of houses sanctioned and constructed under Pradhan MantriAwasYojanaGramin (PMAY-G) in Maharashtra varies from district to district, district-wise;
- (b) if so, the number of houses sanctioned and constructed so far in Yavatmal-Washim districts;
- (c) the number of beneficiaries lying in the waiting list at present and the number of those houses not have sanctioned so far in Maharashtra, district-wise;
- (d) whether the Government proposes to increase the number of houses set to be constructed in Maharashtra under the said scheme;
- (e) if so, the time by which it is likely to be increased and the steps taken so far in this regard;
- (f) whether the Union Government is formulating any special plan to provide funds, technical resources or administrative support to the State Governments to achieve the set target;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (e): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing for All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the proposal

for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to 2 crore additional houses.

The existing beneficiary database of Maharashtra as per SECC 2011 PWL and Awaas+ 2018 survey has already been saturated through allocation of targets by the Ministry. The Ministry has allocated a target of 43,70,829 houses to the state of Maharashtra, against which the state has given sanctions to 40,82,626 beneficiaries and 13,80,724 houses have been completed as on 24.07.2025. The Ministry allocates the targets to the State/UT as a whole and District-wise/Block-wise/Gram Panchayat wise targets are fixed by the State. The district wise detail of targets fixed by the state, houses sanctioned and houses completed, including Washim and Yavatmal districts, as of 24.07.2025, is at the Annexure.

The Government of India has also approved the conduct of an exercise for updating the Awaas+ List for identifying eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Government of India, a survey is being conducted for the identification of additional eligible rural households under the scheme. The household survey which started on 27th December 2024, is being conducted as per the modified exclusion criteria through Awaas+ 2024 Mobile App, which was launched on 17.09.2024. The initial timeline of Awaas+ 2024 household survey was 31st March, 2025 which was extended till 30th April 2025 and 15th May 2025 for all States/UTs. Thereafter, the States/UTs who requested for extension in timeline have been granted additional time for completion of survey exercise. For the State of Maharashtra, the extended timeline for completion of survey is 31st July 2025.

(f) to (h): Under PMAY-G, the funding pattern for the North Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh and Union Territory of Jammu and Kashmir (UT) is 90:10 between Centre and State whereas for the rest of the states, this ratio is 60:40 between Centre and State. For Union Territories without legislature, 100% funding is borne by the Centre.

In addition, PMAY-G provisions for administrative funds at 2% of the programme funds with bifurcation of 0.30% retained at central level and release of 1.70% to the States/UTs for meeting the administrative expenses as per the Framework for Implementation (FFI) of the PMAY-G.

Within this overall limit of 2% administrative funds, PMAY-G also provisions additional administrative funds to the North Eastern Region (NER) and Hill States from the central share of funds.

Further, up to 5% of the targets under PMAY-G, are reserved for Special Projects. The Ministry allocates targets for Special Projects on the basis of proposals received from States/UTs as per the FFI of PMAY-G.

Further, the Ministry provides technical support to the State Governments/UT Administrations in the following manner:

- (i) End to end monitoring and tracking of transactional processes through AwaasSoft MIS.
- (ii) Android based mobile application- 'Awaas+ App' for inspection of houses. The application empowers officials and citizens to capture and upload geo-referenced time stamped photographs of the house at various stages of construction thereby reducing time lags in verification.
- (iii) Provision for constitution of dedicated Programme Management Unit (PMU) at State/District/Block level for implementation and monitoring of PMAY-G.
- (iv) Keeping in view the diverse landscape of different States/UTs, PAHAL A compendium of House Design Typologies has been developed and is available on the website of PMAY-G.
- (v) Regular review meetings and Regional Workshops are conducted by the Ministry with the States/UTs regarding various facets of PMAY-G including sharing of best practices.

Annexure

ANNEXURE REFERRED FOR REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 1583 TO BE ANSWERED ON 29.07.2025 regarding PMAY-G in Maharashtra

District wise targets fixed by the State, houses sanctioned, houses completed and completion gap against sanction under Pradhan Mantri Awaas Yojana (PMAY-G) in the state of Maharashtra (as of 24.07.2025)

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s.		Targets	House	House	Completion
No	District Name	fixed by the	Sanctioned	Completed	Gap against
		State	400-00	_	sanction
1	Ahmednagar	187536	186562	58907	127655
2	Akola	87375	85972	49675	36297
3	Amravati	162004	150921	85836	65085
4	Beed	206737	194814	39252	155562
5	Bhandara	120016	118904	61647	57257
6	Buldhana	151928	141504	35762	105742
7	Chandrapur	104398	98531	42988	55543
8	Chatrapati Sambhaji Nagar	166720	159856	36523	123333
9	Dharashiv	83694	78328	12955	65373
10	Dhule	181326	174926	62279	112647
11	Gadchiroli	79919	78541	37321	41220
12	Gondia	162419	161552	105915	55637
13	Hingoli	100095	90001	18117	71884
14	Jalgaon	215695	207803	72808	134995
15	Jaina	158793	143043	23944	119099
16	Kolhapur	71758	70654	16246	54408
17	Latur	95154	89929	18149	71780
18	Nagpur	57562	56538	35205	21333
19	Nanded	310449	275413	63819	211594
20	Nandurbar	258852	251924	115580	136344
21	Nashik	255256	247147	94303	152844
22	Palghar	95771	95755	41694	54061
23	Parbhani	146260	133540	19867	113673
24	Pune	59494	56890	17875	39015
25	Raigad	25985	25858	9948	15910
26	Ratnagiri	29290	29063	10047	19016
27	Sangli	67474	63673	19791	43882
28	Satara	58746	57436	15309	42127
29	Sindhudurg	16885	16826	5629	11197
30	Solapur	157138	146363	41326	105037
31	Thane	28752	28659	10278	18381
32	Wardha	40507	38933	19048	19885
33	Washim	88398	88100	19896	68204
34	Yavatmal	250464	238667	62785	175882
	Total	42,82,850	40,82,626	13,80,724	27,01,902
